

**NATIONAL GREEN TRIBUNAL,  
CENTRAL ZONE BENCH  
CAUSE LIST  
SPECIAL CIRCUIT BENCH AT CAT BUILDING IN COURT NO. 2 AT JODHPUR**

Date : 7<sup>th</sup> April, 2016  
Time : 10.00 AM

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>AFTER NOTICE</b>			
1.	Original Application No. 522/2015 (M.A. No. 1261/2015 & M.A. No. 1262/2015)	Bhupendra Singh & Ors.  Vs. State of Rajasthan & Ors.	Mr. Harveer Sidhu & Mr. S. S. Dhillon, Advs. for Applicant
2.	Original Application No. 523/2015 (M.A. No. 1263/2015 & M.A. No. 1264/2015)	Ram Avtar Singh  Vs. State of Rajasthan & Ors.	Mr. Vishal Sharma, Adv. for Applicant
3.	M.A. No. 957/2015, M.A. No. 958/2015, M.A. No. 959/2015 & M.A. No. 265/2016 in Original Application No. 39/2014 (CWP No. 9556/2011)	Jawara Ram & Ors.  Vs. State of Rajasthan	Mr. Navneet Singh Birkh, Adv. for Applicant
<b>COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 329/2015	Gram Panchayat ARABA  Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant
5.	M.A. No. 916/2015 & M.A. No. 58/2016 in M.A. No. 882/2014 in Original Application No. 451/2013 (T <sub>HC</sub> )	M/s Gurucharan Enterprises  Vs. State of Rajasthan & Ors.	Mr. Ratan Lal Darda, Applicant in person  Mr. Manish Shishodia & Mr. Shreyansh Mehta, Advs. for RSPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Tarun Joshi, Adv.
<b>FOR HEARING</b>			
6.	Original Application No.34 (T <sub>HC</sub> )/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & <b>M.A. No. 302/2016</b> in M.A. No. 849/2015)	Digvijay Singh  Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchit, Mr. Manu Chaturvedi, Advs. & Digvijay Singh  Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma & Mr. Lokendra, Advs. for RSPCB Mr. B. V. Niren, Adv. for CGWA

7.	Original Application No. 457/2015 (Old No. O.A. No. 43/2015 (CZ))	Kalyan Singh  Vs. State of Rajasthan & Ors.	Mr. Rohit Kumar Tuteja & Mr. Anoop Agarwal, Advs. for Applicant in M.A.
8.	Original Application No. 86/2014 (M.A No. 255/2014 & M.A No. 256/2014)	Bhartiya Kisan Sangh  Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant  Mr. Sajjan Singh Rathore, Adv. for R – 1 Mr. Manish Shishodia, Adv. for R – 2
9.	Original Application No. 87/2014 (M.A No. 257/2014 & M.A No. 258/2014)	Bhartiya Kisan Sangh  Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant  Mr. Sajjan Singh Rathore, Adv. for R – 1 Mr. Manish Shishodia, Adv. for R – 2
10.	Original Application No. 88/2014 (M.A No. 259/2014 & M.A No. 260/2014)	Bhartiya Kisan Sangh  Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant  Mr. Sajjan Singh Rathore, Adv. for R – 1 Mr. Manish Shishodia, Adv. for R – 2
11.	Original Application No. 89/2014 (M.A No. 261/2014 & M.A No. 262/2014)	Bhartiya Kisan Sangh  Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant  Mr. Sajjan Singh Rathore, Adv. for R – 1 Mr. Manish Shishodia, Adv. for R – 2
12.	Original Application No. 322/2015 (CWP (PIL) No. 718/2009)	Bhartiya Kisan Sangh  Vs State of Rajasthan & Ors.	Mr. Raman deep Singh, Adv. for Applicant  Mr. Sajjan Singh Rathore, Adv. for R – 1 Mr. Manish Shishodia, Adv. for R – 2

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**